

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 132  
Appeal/7(AHM)2021

**Order under Section 58 r.w 59 of Co.Act,2013**

**IN THE MATTER OF:**

Bharat Vijaybhai Bhatt  
V/s  
Flowchem Emgineering Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..07/09/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Advocate, Mr. Yuvraj Thakore.  
For the Respondent : Advocate, Mr. Prashant Patel.

**ORDER**

Pleadings are complete.

The learned counsel for the Appellant seeks time to file rejoinder. It is to be filed within two weeks'.

The matter stands adjourned to 15.11.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)